GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1964 ANSWERED ON:04.12.2014 RENEWABLE ENERGY PROJECTS IN HIMACHAL PRADESH Sharma Shri Ram Swaroop

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to set up solar power projects in Himachal Pradesh;
- (b) if so, whether the Government has sanctioned any projects for tapping solar and wind energy in the State and if so, the details thereof:
- (c) whether the Government has requested the Government of Himachal Pradesh to provide land for this project; and
- (d) if so, whether land has been provided and the time by which the projects are likely to be commissioned?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Yes, Madam. MNRE has sanctioned solar projects in Himachal Pradesh under JNNSM.
- (b): MNRE has sanctioned the following SPV Power Plants:
- i) Baru Sahib- 200kWp ii) HP Secretaiat- 6.5 kWp iii) Collectorates- 4 kWp each -12 Nos. iv) Police Station- 2 kWp each-216 Nos. v) Rancer Ireland- 10kWp vi) KibberVillage- 10 kWp vii) IPH- 450Kwp viii) HP Sectt.- 100 kWp ix) HP High Court- 100 kWp x) HIPA Fair Lawn- 100 kWp xi) HP University 50 kWp xii) HP Vidhan Sabha- 20 kWp xiii) Individual Beneficiaries- 1Kwp- 250 Nos. xiv) Old Bus Stand Shimla- 20 kWp xv) Ridge Maidan 20 kWp xvi) Panchayat Bhawan- 15kWp

other than this, there is a RPO obligation for solar for Himachal Pradesh which has been set at 15 MW for the year 2014-15 by SERC. State Distribution company has to procure solar power to fulfill the obligation. Under this also some projects can come up in Himachal Pradesh.

No projects have been sanctioned for wind energy by MNRE for Himachal Pradesh.

- (c): The proposed Solar Projects are to be installed on the rooftop of the concerned buildings.
- (d): Question does not arise.